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for SCs and STs to the newly constituted National Commission for SCs and STs. The Commission has also proposed for creation of some additional posts.

(b) The whole issue is under examination.

Educational Institutions set up by Minority Community

- 374. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of WELFARE be pleased to state:
- (a) whether it is a fact that the Minorities Commission in ts latest report has observed that the educational institutions established by minority communities were often not given recognition and! that there were delays in sanctioning of funds etc.; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b) In its successive Annual Reports the Minorities Commission has been observing that the educational institutions established by the minority communities are facing difficulties in the matter of their recognition and release of grants-in-aid by the State Governments. The action in this regard is to be taken by the State Governments. However, the Department of Education has circulated a set of guidelines to the Stats Governments for recognition of minority educational institutions.

Becasting of 15-Point Programme

- 375. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of WELFARE be pleased to state:
- (a) whether Government propose to recast the 15-Point programme for minorities;
- (b) whether it is a fact that the recommendations of the Miniorities Commission are proposed to be included in the revised programme;

- (c) if so, the recommendations that are likely to be included; and
- (d) by when the revised programme is likely to be announced?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) to (d) The matter is under examination.

Proposals for inclusion in the SC/ST Lists

- 376. SHRI NYODEK YONGGAM: Will the Minister of WELFARE be pleased to state:
- (a) whether there is any SC and ST lists pending for President's as sent; if so, their number and reasons for pendency; and
- (b) the steps taken/being taken to clear them?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No. Sir.

(b) Does not arise.

Drug abuse in North-Eastern States and Rajasthan

- 377. DR. SANJAYA SINH: WiU the Minister of WELFARE be pleased to state:
- (a) whether it is a fact that menace of drug abuse is acquiring dangerous proportions, especially in the North-Eastern States and Rajasthan;
 - (b) if so, what are the details thereof; and
- (c) what remedial steps Govern ment have taken/propose to take in the matter?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b) N₀ survey has been conducted *am* far to know the exact number of drug addicts in the country. However, tie problem in the North-Eastern States 1 has become serious because 0f the in-